

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 612
IB-1689/PB/2019
IA/3023/2020
IA/921/2023

IN THE MATTER OF:
M/s. Modland Wears Pvt. Ltd.

...PETITIONER

Vs.

M/s. Annies Apparel Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 22.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Liquidator

:Mr. Ajay K.Jain Advocate along
with Mr. Rajiv Bajaj Liquidator

For the Respondent/Corporate Debtor

:Adv. Pawan Kr. Mittal and Adv.
Aman Kumar for R-3 in
IA/3023/2020. Adv. Swati
Sood, Adv. Anjali Jain for
the Respondent No. 4 in IA 3023
of 2020.

ORDER

IA/3023/2020

Ld. Counsel on behalf of the Liquidator is present. Ld. Counsel on
behalf of R-3 and R-4 is present. List the matter for argument along with

IA/921/2023 on 21.05.2024.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)